

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10877 of 2019

(Arising out of OIA-CCESA-AUDIT-SRT-VK-17-2018-19 dated-30/11/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Prem Singh Rajput

.....Appellant

M/S Gupta Synthetics Ltd, Plot No 28, Survey No 259/1/1,
Navneet Shah Industrial Estate
Silvassa, Dadra And Nagar Haveli

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat - 396191

APPEARANCE:

None appeared for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

FINAL ORDER No. A/ 10362 /2022

DATE OF HEARING: 04.04.2022
DATE OF DECISION: 04.04.2022

RAMESH NAIR

Shri Raj.K.Vyas, Learned counsel submitted death certificate of Shri Prem Singh Rajput issued by Sub registrar (Birth & Death) South west zone, Surat Municipal Corporation. Accordingly this appeal stands abated and disposed off.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**